

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

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|---------------------------------------|--|
| PETITION No./IA No. | CP(IBC)/26/KOB/2024 |
| SECTION | SEC. 94 IBC R/W RULE 6 (1) AAA. |
| NAME OF PARTIES | ELSA TENNY |
| PETITIONERS ADVOCATE/ PROFESSIONAL | PRADEEP JOY, DHARMYA MS, ANJALY ANN JOSEPH, ROHAN KUMAR |
| RESPONDENTS ADVOCATE/ PROFESSIONAL | NIL |

25 JUNE 2024

ORDER

CP(IBC)/26/KOB/2024

This is a CP bearing No. 26/KOB/2024 filed by the Applicant/Personal Guarantor under Section 94 of the IBC, 2016 read with 6(1) of the Insolvency and Bankruptcy (Application to Adjudicating Authority for Insolvency Resolution Process for Personal Guarantors to Corporate Debtors) Rules, 2019.

Learned Counsel, Ms. Anjaly Ann Joseph appears physically on behalf of the Personal Guarantor/Petitioner.

Matter renotified to **15.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**